



GOVERNMENT OF INDIA
TRADE MARKS REGISTRY
Intellectual Property Bhavan, Near Antop Hill Head Post Office
S.M. Road, Antop Hill, Mumbai - 400037 Tel: 24101144, 24101177, 24148251, 24112211
Fax: 24140808, 24132295 Website: www.ipindia.gov.in

TRADE MARKS REGISTRY, MUMBAI OPPOSITION HEARING BOARD CONTESTED MATTERS (JUNE 2024)

SR. NO.	DATE OF HEARING & TIME	APPLN NO.	OPPOSITION NO.	TRADE MARK APPLIED	APPLICANT NAME	APPLICANT AGENT	OPPONENT NAME	OPPONENT AGENT	HEARING OFFICER
1	03.06.2024	450268		EARNEST	EARNEST CHEMICAL UDYOG PRIVATE LIMITED.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
2	03.06.2024	450719		KAWALI	KWALITY FROZAN FOODS PVT.LTD.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
3	03.06.2024	453034		WHOPPER	PARLE PRODUCTS PRIVATE LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
4	03.06.2024	452412		SHARDA	SANTOSH KUMAR SHARDA	ADVOCATE I. S. PARKER			MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
5	03.06.2024	452974		RATININ 150	DELTA AROMATICS PVT. LTD.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
6	03.06.2024	453096		SUNFRU	SUNDEEP MULTIPRODUCTS PVT. LTD				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
7	03.06.2024	450579		HYATT	MUHAMMAD ABDUL QUDDUS				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
8	03.06.2024	453433		CLINDOX	SYED IBRAHIM				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
9	03.06.2024	453984		ALBEX	DR. YUSUF KHWAJA HAMIED.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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10	03.06.2024	453986		LOXIN	DR. YUSUF KHWAJA HAMIED.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
11	04.06.2024	455322		EVIAN'S TRUPTI	KISHAN VAIKUNTH JUVARKAR				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
12	04.06.2024	455324		FASTITCH	HARKISANDAS TAPIDAS DOSHI.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
13	04.06.2024	455507		TECUMSA	NEENASOOD				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
14	04.06.2024	457395		DAMODET	THE SHARAMSI MORAJI CHEMICAL COMPANY LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
15	04.06.2024	456082		MAHARASTRA KING	JAINARAYAN BADRINARAYAN SARDA				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
16	04.06.2024	456250		ESKAY'S	SARDARMAL SAREMAL JAIN				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
17	04.06.2024	456354		IBULGIN	VIVIDMARGI INVESTMENTS PRIVATE LIMITED.	DE PENNING & DE PENNING	Dr. REDDY LABORATORIES LIMITED		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
18	04.06.2024	456357		IBUCIN	VIVIDMARGI INVESTMENTS PRIVATE LIMITED.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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19	04.06.2024	456559		CHHAGAN BHAI BEED	SUGANLAL RAMNARAYAN JOSHI				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
20	04.06.2024	456884		FELEXIN	KOPRAN CHEMICAL CO. LTD.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
21	05.06.2024	2279	177627	HI-PRESS	C.C. WAKEFIELD & CO, LTD	L.S. DAVAR & CO.		REMFY & SON.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
22	05.06.2024	2279	173547	HI-PRESS	C.C. WAKEFIELD & CO, LTD	L.S. DAVAR & CO.		DE PENNING & DE PENNING.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
23	05.06.2024	1052	183512	S.89	THE INDIAN SMELTING & REFINING COMPANY LIMITED			NANAVATI ASSOCIATES.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
24	05.06.2024	46534	159688	TRUMP CARD	KOHINOOR MILLS CO., LTD.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
25	05.06.2024	478557		KUBER	KUBER SAFE VAULTS LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
26	05.06.2024	478682		CITY BOY	NANJI DHANJI GALA.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
27	05.06.2024	478828		VITAL	VITAL FOODS LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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28	05.06.2024	478885		HUGGIES	GODREJ SARA LEE LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
29	05.06.2024	479336		TAMARIND	MAAHESH DHIRAJLAL DESAI				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
30	05.06.2024	473317		SUMOX	SUNEETA LABORATORIES LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
31	05.06.2024	479666		AMIR	NILON'S FOODS PRIVATE LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
32	05.06.2024	479665		DISNEY	LION PENCILS LIMITED,				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
33	05.06.2024	479924		ENAPRIL	MERIND LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
34	05.06.2024	480049		MASHAAL	KISHIN DAYARAM ADVANI,				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
35	05.06.2024	480060		ROLLER ULTRAMARINE	SANTASHKUMAR BABULAL KHANDELWAL				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
36	06.06.2024	480443		XICON	XICON INTERNATIONAL PRIVATE LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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37	06.06.2024	480417		VIP BENZ	JAYPAL REDDY, LATTUPALLI, VENKAT REDDY, SMT. LALITA JAYKUMAR				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
38	06.06.2024	480609		DERMATOP	SOMATICO PHARMACEUTICALS PVT. LTD.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
39	06.06.2024	480833		CHAPATTAS	CARONA LIMITED.	CRAWFORD BAYLEY & CO			MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
40	06.06.2024	481182		PLACENTON	ASSOCIATED LABORATORIES PRIVATE LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
41	06.06.2024	481388		CARDIZEN	LYKA LABS LIMITED.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
42	06.06.2024	481570		ARVIND RUBIA	MULCHAND ASHOK KUMAR				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
43	06.06.2024	465378		SHARPLINE	OMNI GRAPHIC PRIVATE LTD				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
44	06.06.2024	482356		NEFROXIN	P. C. I. DRUGS AND LABORATORIES LIMITED,				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
45	06.06.2024	482364		TRIBHOVANDAS BHIMJI ZAVERI & CO	JITENDRA RAMNIKAL ZAVERI,				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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46	10.06.2024	457218		JENSHENG	SOLVAY DUPHAR LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
47	10.06.2024	457387		PROTAC	J.B. CHEMICALS AND PHARMACEUTICALS LIMITED	REMFROY & SAGAR,			MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
48	10.06.2024	458278		BLOOM	A. V. NAIK				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
49	10.06.2024	458534		GOAL	NAGIN BHAI SHAH				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
50	10.06.2024	458990		EAGLE	ASHOK C.JAIN				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
51	10.06.2024	459746		EROCIN	MAKERS LABORATORIES LTD.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
52	10.06.2024	460188		VIPREX	VELOO NOVA PHARMACEUTICALS PVT. LTD				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
53	10.06.2024	460178		BLOXAL	VELLONOVA PHARMACEUTICAL PVT. LTD				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
54	10.06.2024	460533		BURMA-SHELL	NAZARALI VELJI DHANANI				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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55	10.06.2024	460779		SHARDA	SHARDA SYNTHETICS (BOMBAY) PVT. LTD				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
56	11.06.2024	461276		SILVIRIN	RAPTAKOS, BRETT AND COMPANY LIMITED..	UMA G. WAGLE	WALLA AG	M/S GAJRIA & CO.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
57	11.06.2024	461278		SILPHA	RAPTAKOS, BRETT AND COMPANY LIMITED..				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
58	11.06.2024	461287		SHILPA	CHHOTE LAL GUPTA				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
59	11.06.2024	461567		EPBETA	UNI-UCB LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
60	11.06.2024	461782		ERYL	FDC LIMITED.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
61	11.06.2024	462030		CALCID	DAULAT				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
62	11.06.2024	462512		TIAZEM	USV LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
63	11.06.2024	462513		ELECTRANT	VIKRANT PHARMACEUTICALS LTD.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS

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64	11.06.2024	462573		SIR SPEEDY	KILLICK CARIBONUM LIMITED.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
65	11.06.2024	462645		PENIAMP	ESSKAY REMEDIES PVT. LTD.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
66	12.06.2024	146076	1075699	FORMEX	GENERAL ELECTRIC COMPANY	H. V. WILLIAMS & CO.29, WATERLOO STREET, CALCUTTA.	M/S MEX SWITCHGEARS PVT. LTD.	MADAMSER & CO.,	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
67	12.06.2024	444668		DRUM BEATER	THE PRAVARA SAHAKARI SAKHAR KARKHANA LIMITED.			LITTLE & CO. CENTRAL BANK BUILDING,	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
68	12.06.2024	444667		GOLD TYCOON	THE PRAVARA SAHAKARI SAKHAR KARKHANA LIMITED.			LITTLE & CO. CENTRAL BANK BUILDING,	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
69	12.06.2024	445794	1067258	KANAK	PREM ROLLER FLOUR MILLS PRIVATE LIMITED	D.R. THANEKAR.	SHREE BAL KRISHNA MASALA GRAH UDYOG	LAW PROTECTORS	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
70	12.06.2024	445794	52547	KANAK	PREM ROLLER FLOUR MILLS PRIVATE LIMITED	D.R. THANEKAR.	SHAKTI BHOG FOODS LTD.	WORLDWIDE REGISTRATION BUREAU.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
71	12.06.2024	445876		MANBAHAR	SURESH KUMAR JAIN	S .K.AGARWAL			MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
72	12.06.2024	436343		SUNGEL	SUN ROSE PHARMACEUTICALS		SUN PHARMACEUTICAL INDUSTRIES LTD.		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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73	12.06.2024	368888		METRONYL	JOY PHARMACEUTICAL LABORATORIES,	M. P. MIRCHANDANI & CO.	UNIQUE PHARMACEUTICAL LABORATORIES LIMITED	FATEHCHAND C. SHAH & CO.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
74	12.06.2024	415575	9589	KWALITY	SHARIF AHMED MOHD	ADV. SHAKIL IQBAL NARU	KWALITY FROZEN FOODS PVT. LTD	R. K. DEWAN & CO.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
75	12.06.2024	922924			M.D. SUITINGS , PRASHANT SUROLIA				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
76	13.06.2024	426202	126	NAUKA BRAND	DINESHKUMAR TULSHIDAS PAUN	R. K. DEWAN & CO.	RASHTRIYA CHEMICALS & FERTILIZERS LTD	JASANI & COMPANY	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
77	13.06.2024	488173	52678	NISHILAND PARK	NISHILAND PARK LIMITED.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
78	13.06.2024	488173	55343	NISHILAND PARK	NISHILAND PARK LIMITED.		TROIKAA PHARMACEUTICALS LTD.	H. K. ACHARYA & CO	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
79	13.06.2024	489705	54129	HEM PLUS	SIGMA LABORATORIES. DILIP S. COULAGI.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
80	13.06.2024	488724	8920	PICTIONARY	MATTEI, INC.	ANAND AND ANAND	ABHAY SHRINIWAS KHARE		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
81	13.06.2024	496088	58563	TISWELL	THE TATA IRON & STEEL COMPANY LIMITED	L. S. DAVAR & CO.			MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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82	13.06.2029	429268		KIWI 200	APHALI PHARMACEUTICALS LIMITED		CAITLIN FINANCIAL CORPORATION	MOHAN ASSOCIATES	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
83	13.06.2024	454553	63	SUPREME	RASTRIYA KALA BHAVAN, RAM PRAKASH KAPUR	M. P. MIRCHANDANI & CO.	SUPREME HOSIERY INDUSTRIES PVT. LTD.,	DELHI REGISTRATION SERVICES,	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
84	13.06.2024	471762	8863		PARAMOUNT TRADING CORPN (P) LTD.		FLOWER TOBACCO COMPANY	THE ACME CO.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
85	13.06.2024	471902	9228	MOTHERCARE	MOTHERCARE GLOBAL BRAND LIMITED	INTTL ADVOCARE.	M/S MOTHERCARE	WORLDWIDE REGISTRATION BUREAU,	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
86	13.06.2024	473061	54229	ELDOPAL	BIDDLE SAWYER LTD.	INTERNATIONAL TRADE MARKS BUREAU	BROWN & BURK PHARMACEUTICALS PVT. LTD.		RajaManickam sir Assistant Registrar
87	13.06.2024	517726	58496	LAZER	HWMANT JAIN		LAZAREE	R. K. DEWAN & CO.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
88	18.06.2024	462643		PENTWIN	ESSKAY REMEDIES PVT. LTD.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
89	18.06.2024	463279		HABITAT INDIA	HABITAT INDIA PRIVATE LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
90	18.06.2024	463341		OBSESSION	ROSS MURARKA FINANCE LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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91	18.06.2024	463489		SWORD	MAY & BAKER LIMITED	ADV. DINESH KUMAR			MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
92	18.06.2024	463568		AMKIN	CADILA ANTIBIOTICS PVT. LTD.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
93	18.06.2024	463573		BUGIN	GLAXO LABORATORIES (INDIA) LIMITED,				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
94	18.06.2024	464023		BHAVANIMARSHAL	SURESH CHANDRA CHANDULAL SHAH				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
95	18.06.2024	464093		COMPAC	COMPUTER POINT (INDIA) LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
96	18.06.2024	464158		MYBRIL	J. R. DHOTE				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
97	18.06.2024	464232	9318	BK	JIGALKISHORE SARAF		PARVATI BALKRISHAN ROCHLANI		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
98	19.06.2024	464305		ERYSTO	P.V. CHITALE				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
99	19.06.2024	464514		FANCAM	LUPIN LIMITED,				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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SR. NO.	DATE OF HEARING & TIME	APPLN NO.	OPPOSITION NO.	TRADE MARK APPLIED	APPLICANT NAME	APPLICANT AGENT	OPPONENT NAME	OPPONENT AGENT	HEARING OFFICER
100	19.06.2024	464612		BUL BIRD ULTRAMARINE	BABY COLLECTIONS				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
101	19.06.2024	464677		AMIGO	INDIAN ORGANIC CHEMICALS LIMITED.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
102	19.06.2024	464907		EXPID	JAIRAM H. PANJWANI				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
103	19.06.2024	482829		DHANWAN	KIRPAL KIMATRAI				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
104	19.06.2024	482792		VAPO	CLEAR PLASTICS PRIVATE LIMTIED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
105	19.06.2024	482366			TRIBHUVANDAS BHIMJI ZAVERI & CO.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
106	19.06.2024	483445	8889	SANTOOR	MAHENDRA KUMAR		WIPRO LIMITED	W.S. KANE & CO	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
107	20.06.2024	517747	3680	GARDEN	RAVINDER SINGH		R. K. STEEL INDUSTRIES		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
108	20.06.2024	517747	61438	GARDEN	RAVINDER SINGH				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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109	20.06.2024	520517	51179	K FOLDS	R. K. AGENCIES				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
110	20.06.2024	520766	57305	FILIBION	CYANAMID INDIA LIMITED.		MERCK KGAA	LALL & SETHI	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
111	20.06.2024	522784	57233	MIODARONE	ANZALP PHARMACEUTICALS PRIVATE LIMITED		WOCKHARDT LIMITED		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
112	20.06.2024	522784	56978	MIODARONE	ANZALP PHARMACEUTICALS PRIVATE LIMITED		SANOFI-SYNTHELABO UK LTD.	REMFY & SAGAR	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
113	20.06.2024	522782	57244	ENAAP	ANZALP PHARMACEUTICALS PRIVATE LIMITED		DR. REDDY'S LABORATORIES LTD.		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
114	20.06.2024	505175	186082	CINFLOX	HINGLAJ LABORATORIES OF INDIA		CADILA HEALTHCARE LIMITED		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
115	20.06.2024	505469	53190	BOMBAY BRASSERIE	COPPER CHIMNEY PVT. LTD.	KAYSER AND COMPANY.	THE INDIAN HOTELS CO. LTD.	ANAND AND ANAND	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
116	20.06.2024	505467	53188	BOMBAY BRASSERIE	COPPER CHIMNEY PVT. LTD.	KAYSER & COMPANY.	THE INDIAN HOTELS CO. LTD.	ANAND AND ANAND	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
117	20.06.2024	509236	196264	BOMBAY BRASSERIE	THE INDIAN HOTELS COMPANY LIMITED.	DEPENING	DELUXE CATERERS PRIVATE LIMITED	KAYSER & COMPANY.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS

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118	20.06.2024	505463	89141	RICHIE RICH	SUSHIL DUDEJA		LAVANYA COSMETICS		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
119	24.06.2024	516638	50252	NEXIM	NEXIM EXPORTS PRIVATE LIMITED		AMERICAN PRODUCTS CO. LTD.,		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
120	24.06.2024	479806		DEEPEX	HANTI RAMESH SAWLANI		DEEPAK TEXTILE MILL		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
121	24.06.2024	480888	1082061	BLACK DIAMOND	SHREE SAI TEA TRADING COMPANY	S. C. MALHOTRA.	BLACK DIAMOND TEA COMPANY	V.K. SINHA.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
122	24.06.2024	482890	9950	DIOREN	NAND KISHORE KHANNA AND SONS	FATEHCHAND C. SHAH & CO	CHRISTAN DIOR	DE PENNING & DE PENNING,	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
123	24.06.2024	483181	8790	MAGNUM	GTC INDUSTRIES LIMITED	R. K. DEWAN & CO.	ITC LIMITED	S M MUJUMDAR	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
124	24.06.2024	483181	98	MAGNUM	GTC INDUSTRIES LIMITED	R. K. DEWAN & CO.	GODFREY PHILLIPS INDIA LTD.		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
125	25.06.2024	9278	138767	ARYA MAHOUSHADHALAYA	RANGNATH KRISHNASHASTRI BIWALKAR.	W.S. KANE.			MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
126	25.06.2024	8769	174904	BVP KITCHEN	THE BHARAT VANASPATI PRODUCTS LIMITED.	P.S. PAI & CO.			MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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127	25.06.2024	8610	184302	BEFOS FORTIOR	THE ANGLO - FRENCH DRUGS AND INDUSTRIES LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
128	25.06.2024	8374	179977	COLUMBUS	EBRAHIM CURRIM & SONS	L. S. DAVAR & CO.			MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
129	25.06.2024	8374	167526	COLUMBUS	EBRAHIM CURRIM & SONS	L. S. DAVAR & CO.			MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
130	25.06.2024	8374	172028	COLUMBUS	EBRAHIM CURRIM & SONS	L. S. DAVAR & CO.			MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
131	25.06.2024	8296	161050	DRAKSH-ASAVA	EMAMI LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
132	25.06.2024	6087	161004	TATA	TATA SONS LIMITED.	ANAND AND ANAND,			MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
133	25.06.2024	58287	163849		THE HIND COMMERCIAL CO., LTD				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
134	25.06.2024	58287	163975		THE HIND COMMERCIAL CO., LTD				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
135	25.06.2024	57847	162292	FLOWER POT	THE CENTURY SPINNING AND MANUFACTURING COMPANY LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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136	25.06.2024	57854	162484	DEMOCRACY	THE CENTURY SPINNING AND MANUFACTURING COMPANY LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
137	25.06.2024	57855	162485	AUTOCRACY	THE CENTURY SPINNING AND MANUFACTURING COMPANY LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
138	25.06.2024	57896	174715	VISCOUNT	THE CENTURY SPINNING AND MANUFACTURING COMPANY LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
139	26.06.2024	538295	203031	SHALINA TOPSIN GEL	AMINA LIMITED	TRADE MARKS REGISTRATION BUREAU	SHALIMAR CHEMICAL WORKS LIMITED	VISHESH AND ASSOCIATES,	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
140	26.06.2024	538300	203032	SHALINA TAPIFRAM	AMINA LIMITED	TRADE MARKS REGISTRATION BUREAU	SHALIMAR CHEMICAL WORKS LIMITED	VISHESH AND ASSOCIATES,	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
141	26.06.2024	538293	82370	NEOCIN	AMINA LIMITED,		EASTERN MEDIKIT LTD		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
142	26.06.2024	537601	52104	DESIGNS & PATTERN CO-ORDINATES	THE BOMBAY BURMAH TRADING CORPORATION LIMITED	TAS & CO.			MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
143	26.06.2024	537482	203667	FOTOXIM	ALKEM LABORATORIES LTD.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
144	26.06.2024	537841	57420	VAJRA	METAFIN INDUSTRIES				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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145	26.06.2024	2931	163340	ABIDOL - C	PARKE DAVIS & CO.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
146	26.06.2024	2594	163573		GOKHALDAS HAKAMCHAND SHAH				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
147	26.06.2024	2529	176533	GOLDEN STAR	SHEO PRASAD				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
148	26.06.2024	2764	164067	DELTA	SIMPLEX ART FLOORINGS LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
149	26.06.2024	2971	183785	THEELIN IN OIL	PARKE DAVIS & CO.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
150	26.06.2024	2971	183785	THEELIN IN OIL	PARKE DAVIS & CO.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
151	27.06.2024	542524	81358	UNI-MED INDIA	V. M. GVALANI		UNIMED TECHNOLOGIES LIMITED		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
152	27.06.2024	542218	50630	VINTAGE	CAMLIN LIMITED	FATEHCHAND C. SHAH & CO	MCDOWELL & CO. LTD.		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
153	27.06.2024	538616	54703	DIGEPLUS	RALLIS INDIA LIMITED / PIRAMAL PHARMA LIMITED	LITMUS LEGAL,	KNOLL AG,	DE PENNING & DE PENNING.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS

